

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 3528
(TO BE ANSWERED ON THE 27th March 2018)

**Change the name of Chhatrapati Shivaji International Airport in
Maharashtra**

3528. SHRI SAMBHAJI CHHATRAPATI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether any proposal for change in the name of Chhatrapati Shivaji International Airport as Chhatrapati Shivaji Maharaj International Airport has been referred by State Government;
- (b) if so, the details thereof;
- (c) what are the reasons for causing so much of delay in change of name of the Airport respecting sentiments of people; and
- (d) how much further time Government is likely to take in taking a decision on change of name of the Airport?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) & (b): Yes, Sir. The State Government of Maharashtra has forwarded a proposal for addition of the word "Maharaj" in the existing name of "Chhatrapati Shivaji International Airport, Mumbai" on 27.12.2016 along with a resolution passed unanimously in the Legislative Assembly as well as Legislative Council of the State.

(c) & (d): Ministry of Civil Aviation has formulated draft Policy Guidelines on naming/renaming of airports which inter-alia propose to keep the name of existing airports unchanged. As decision on renaming of Mumbai Airport depends upon the finalization of the policy which involves consultation at various levels, the exact time to rename Mumbai Airport cannot be ascertained at this stage.
